

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/1698 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 3rd April, 2019.

Sub: **Casual Leave, restricted holiday and station leave permission.**

Ref:- Your letter No. MACT(S) 383, dtd. 01.04.2019

Madam,

I am directed to inform you that, your prayer for restricted holiday on 17.04.2019 and casual leave for 2(two) days on 18.04.2019 and 20.04.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 12.04.2019 till the morning of 22.04.2019, has been ~~accepted/rejected~~. The District and Sessions Judge, Sonitpur, Tezpur and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

1700

JT. REGISTRAR (VIGILANCE),

Memo NO.HC.VII-65/1996/1699- /A, dated 03.04.19

Copy to:

1. The District and Sessions Judge, Sonitpur, Tezpur.
- ✓ 2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Rolan